

C.A.No. 7880-7883 OF 2001  
ITEM No. MM  
Court No. 2  
SECTION IV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS. 7880-7883 OF 2001

NATIONAL MINERAL DEV. CORPN. LTD.  
.....  
APPELLANT (S)

VERSUS

STATE OF M.P. & ANR.  
.....  
RESPONDENT (S)

(With appln. for directions, early hearing modification of Court's order and permission to submit additional documents as Colume-II containing page Nos. 1-15 and with office report)

Date : 15/12/2003  
This/These Appeal(s) was/were mentioned today.

CORAM :  
HON'BLE MR. JUSTICE R.C. LAHOTI  
HON'BLE MR. JUSTICE ASHOK BHAN

For Appellant (s)  
Mentioned By:Mr. Satish K. Agnihotri, Adv.

For Respondent (s)Mr. P. Narasimhan, Adv.  
(mentioned by)

Mr. V.G. Pragasam, Adv.

Mr. Prakash Shrivastava, Adv.

UPON hearing counsel, the Court made the following  
O R D E R  
List after the ensuing winter vacation, as jointly prayed.

KALYANI  
(RADHA R. BHATIA)  
COURT MASTER

NOTE: These matters are listed as Item No. 105 before  
Court No. 3 on 16th December, 2003.